

DIVISION BENCH
COURT - II

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/4(KB)2022
IA(COMPANIES.ACT)/9(KB)2024, IA(COMPANIES.ACT)/33(KB)2024,
IA(COMPANIES.ACT)/190(KB)2023, IA(COMPANIES.ACT)/206(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	AASHIYAAN HOUSING & DEVELOPMENT FINANCEPRIVATE LIMITED
UNDER SECTION	SEC 272 OF THE COMPANIES ACT , 2013

Appearance (via video conferencing/physically)

Mr. Arani Guha, Adv.] For the Liquidator
Mr. Swarup Ghosh, Liquidator.

ORDER

1. Learned Counsel for the Liquidator present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List this matter **on 20.06.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**